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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

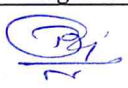

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.124/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.12/CB/2015
NAME OF THE COMPANY	SK Bigstar Foods Limited
NAME OF THE PETITIONER(S)	Kaja Gajendra Rao & (18) Others
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (9) Others
UNDER SECTION	111/111A

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh o/o. R. Raghunandan Rao	Advocate	9966622805	
P. H. Aravinth. Pandian	Sr. Adv.		
B. Mohan	Advocate	9968077678	

ORDER

At the request of Ld. Counsels for the Respondent, case is posted to
03-11-2017.


Member (T)

Pc


Member (J)